

Name of the Corporate Debtor: MANTOVANI DI DHARTI PRIVATE LIMITED; Date of Commencement of CIRP: 11-11-2022; List of Creditors as on: 31-01-2023; Name of IP: Mr. Krishna Komaravolu; Process Number: 1; Last 5 digit of registration number: 11699

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	1036764257	1	1036764257	62.77	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	168	36379010	168	36379010	2.20	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	447755775	3	447755775	27.11	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	69	10549379637	16	130779065	7.92	0	0	10418600572	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		241	12070278679	188	1651678107	100.00	0	0	10418600572	